

**HIGH COURT OF SIKKIM
GANGTOK**

No. 130 Judl./HCS.

Date: 6.8.21

OFFICE ORDER

Criminal Revision Case No.03 of 2020 (*Smt. Shandhya Basnett v. Sagar Rai*) is hereby transferred from the Court of the District & Sessions Judge, East District at Gangtok to the Court of District & Sessions Judge, Special Division-II, East District at Gangtok, for disposal as per law.



By Order.

[Signature]
05.08.2021
REGISTRAR GENERAL

Memo No. 2601-02 Judl./HCS Date: 6.8.21

Copy for information to:-

1. The District & Sessions Judge, East District at Gangtok.
2. The District & Sessions Judge, Special Division-II, East District at Gangtok.

[Signature]
05.08.2021
REGISTRAR